MR. DEPUTY CHAIRMAN: I have no objection. But one thing I want to say. The formal business of just presentation of reports, if you permit, we wiH finish. Nothing else will go

SHRI LAL K. ADVANI: No. (Jt»terruptions).

WRITTEN ANSWERS TO QUESTION

Commemoration of the Memory of Maulana Azad

* *361. SHRI HUSEN DALWAI;

DR. MOHD. HASHIM KID-WAI:

Will the Minister of EDUCATION AND CULTURE be pleased to state whether Government propose to celebrate 15th January every year as a 'Students Day' to commemorate the memory of late Maulana Abdul Kalam Azad?

THE MINISTER OF **STATE** IN THE MINISTRIES OF **EDUCATION** AND CULTURE AND SOCIAL WEL-FARE (SHRIMATI SHEILA KAUL): The late Maulana Saheb's birthday falls on llth which November being celebrated as Foreign Students' Day by the Indian Council of (ICCR). Cultural Relations This is being celebrated in prominent university towns in collaboration with Universities, Rotary Clubs and volunorganisations. The I.C.C.R. is also organising the Azad Memorial Lectures since 1960 on February 22. every year, which is death anniversary of Maulana Saheb.

Indo-Soviet Joint Committee on Shipping

*362. SHRI SHRIKANT VERMA: WUI the Minister of SHIPPING AND TRANSPORT be pleased to state the details of the discussions which took place at the Sixth Sesion of the IndoSoviet Joint Committee on Shipping held in Odessa (USSR) from May 17 to May 28, 1984?

THE MINISTER OF STATE IN THE OF SHIPPING. AND MINISTRY TRANSPORT (SHRI Z. R. ANSARI): Main subjects Discussed, and Important Decisions taken during the sixth session of the Indo-Soviet Joint Committee on Shipping held at ODESSA (USSR) from May 17-22, 1984

- 1.0. Review implementation of of decisions Incorporated in the previous, protocol.
- 1.1. Determination of weight of Fertilizer shipped from USSR to India.

It was decided that the present procedure for determining the weight of fertilizers at the Soviet Ports by means of automatic weighing scales may continue.

- 1.2. Settlement of claims for shipment of fertilizers from USSR to India-.
- It was recommended that the representatives of Sellers, Receivers and Shipowners may meet and settle the disputes on a Working Group Level and the progress be reviewed at the Commercial Level meetings.
- 1.3. Outstanding claims pertaining to. foodgrains Demurrages/Despatch for rice shipments.
- It was decided that these claims will be discussed and sorted out at the Commercial Level by a Joint Working Group including various agencies on the Soviet and Indian sides.
- 2.0. Transportion of bilateral charges in 1983—fulfilment of parity and turnround of pessele: